

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/2545 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the ¹¹ 8 April, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ/DH/I-1/2025/759/Estt., dtd. 05.04.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 05.04.2025 till the morning of 07.04.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/2546 /A dated , 08-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]